

cash down and Hire Purchase basis laid down in the brochure.

Workers Participation in Management

19. DR. G. VIJAYA RAMA RAO: Will the Minister of LABOUR be pleased to state:

(a) whether Government have agreed to give increasing representation and association to labour in management of public and other sectors of industry;

(b) the progress made in the above direction in respect of public, Co-operatives and private sectors, and

(c) whether the principle is being adopted in sugar, dairy and oilseeds sectors where co-operatives are very strong?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) to (c). Government notified a comprehensive Scheme of Employees' Participation in Management in December, 1983 applicable to Central Public Sector undertakings. The State Governments are also required to introduce the scheme in their own public sector undertakings and also to encourage the private sector to implement the Scheme. According to information available, about 100 public sector enterprises have implemented the Scheme. Separate information about the progress of the implementation of the Scheme in the cooperatives and private sectors is not available. However the principle is applicable to all the sectors..

[*Translation*]

Sewer Lines in J.J. Colonies

20. SHRI BHARAT SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that sewer lines have already been laid in many places in J.J. Colonies in Delhi but they have not been functioning so far; and

(b) the time by which the work of laying of sewer lines in J.J. Colonies of Mangolpuri, Sultanpuri and Nangloi will be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Sewer lines have been laid in many J.J. Colonies in Delhi. In some colonies, however deficiencies have been noticed in their functioning.

(b) Depending upon the availability of funds, the work of laying of sewer lines in these colonies will be taken up in 1988-89.

[*English*]

Allocation of Funds to States under I.D.S. and M.T.

21. SHRI SYED SHAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the amount allocated under the scheme of Integrated Development for Small and Medium Towns for 1985-86, 1986-87 and 1987-88; State-wise;

(b) the amounts allocated to the towns in Bihar under the scheme, town-wise;

(c) the names of other towns in Bihar under consideration for coverage under the scheme;

(d) whether the State Governments concerned are expected to make a pro rata contribution under the scheme; and

(e) the specific purposes which are covered by the Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Information is given in the Statement-I given below.

(b) Information is given in the Statement-II given below.